

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 68/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

NAME OF THE COMPANY: Prabodh Kumar Gupta vs Jaypee InfraTech Ltd

SECTION OF THE COMPANIES ACT: U/S. 7 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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2.

CP No. (IB) 68/ALD/2017

The case is fixed today for passing order. Order in detail is recorded separately.

The present petition is disposed of as being infructuous and as per observation made separately.

A copy of this order be communicated to Insolvency Board of India and IRP as well as Committee to the Creditors as to the parties concern.

— Sd —

Date: 28.08.2017

Shri H.P. Chaturvedi (Member (Judicial))

Typed by
P.K.Jyoti